GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2841 ANSWERED ON:14.03.2011 FISH IN CAUVERY RIVER BASIN Gandhi Smt. Maneka Sanjay

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Mahseer fish unique to the Cauvery river basin, has been killed by local villagers using crude bombs;
- (b) if so, the details thereof and the number of cases registered in this regard; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) During last 3 years, four cases have been booked for illegal poaching of Mahseer fish in Cauvery Wildlife Sanctuary. Details of the cases, as received from the Government of Karnataka are as under:

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Year No. of cases Remarks

2008-09 1 JFMC(Kanakapura)
    FOC No. 5/2008-09, Dated: 20.12.2008
    CC No. 74/2008

2009-10 1 JFMC(Kanakapura)
    FOC No. 7/2009-10, Dated: 17.02.2010

2010-11 2 JFMC(Kanakapura)
    FOC No. 2/2010-11, Dated: 26.05.2010
    FOC No. 4/2010-11, Dated: 03.07.2010
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- (c) The steps taken by the Government in this regard are as follows:
- i. Declaration of complete ban on Mahseer fish angling inside the Protected Areas of Cauvery Wildlife Sanctuary.
- ii. Stringent protection and surveillance measures inside the Protected Areas.
- iii. Establishment of anti-poaching camps inside the Protected Areas of Cauvery Wildlife Sanctuary.
- iv. Round the clock forest force perambulation to check Mahseer related wildlife offenses thereby preventing occurrence of such cases.
- v. Strengthening telecommunication, supervision and wireless networking within the Protected Areas of Cauvery Wildlife Sanctuary and across the Tamil Nadu Border.
- vi. Intensive patrolling is being carried out to prevent poaching of Mahseer fish.